

**GOVERNMENT OF INDIA  
TRIBAL AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:4545  
ANSWERED ON:20.08.2010  
NATIONAL COMMISSION FOR SCHEDULED TRIBES  
Bhagat Shri Sudarshan

**Will the Minister of TRIBAL AFFAIRS be pleased to state:**

- (a) whether the post of Chairman of the National Commission for Scheduled tribes is lying vacant; and
- (b) if so, the details thereof and the reasons therefor along with the time by when the said post is to be filled up?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (DR. TUSHAR A. CHAUDHARY)

(a)&(b):. Yes, Madam. The post of Chairperson in the National Commission for Scheduled Tribe is vacant from the 24.1.2010 due to resignation of Smt. Urmila Singh from the post of Chairperson in the National Commission for Scheduled Tribes.

Clause 3 of the Article 338A provides that the Chairperson, Vice-Chairperson and other Members of the Commission shall be appointed by the President by warrant under his hand and seal; and the process of the Chairperson is on.